

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.05.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

02:00 PM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 166 of 2022	Subhash Chandra Goyal Sole Proprietor of Goyal Enterprises Vs. K B Ispat Private Ltd.	Vivek H. Shah	Anushree Kapadia

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**By order of Hon’ble Chairperson
-sd/-
Registrar**